

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/679/(IB)/2017
NAME OF THE PETITIONER(S) : DNEPRO ADVISORY PVT LTD
NAME OF THE RESPONDENT(S) : ANKIT ISPAT PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M/s Gupta & Ravi Geethanjali T For Arivar & Dalia	Counsel for Petitioner For Corporate Debtor	for Clerk/Secretary Geethanjali T.
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ORDER

Counsels for both the parties are present and submitted that the parties are exploring the possibilities of settlement and prayed for time. At request, time is enlarged. Put up on 16.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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